## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.41/2017	-	Hearing	14	Kals Information Systems Ltd.

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTAȚION TO WHOM	

1. KARTHICK V. 99000 9727 |

Kals Information Systems Ltd.

Vaultick

## ORDER

PCS for petitioner is present. He has filed memo giving clarification Heard. For orders list it on 21/09/2017.

MEMBER(J)

MEMBER(T)